Serial No. 05 Supplementary Cause List Through Video Conferencing

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP (Crl) No. 02-A/2020

Hilal Ahmad Mir.

...Petitioner(s)

Through: Mr Syed Musaib, Advocate.

vs

Union Territory of JK & Ors.

...Respondent(s)

Through: Mr Asif Maqbool, Dy. AG with Ms Syed Iram Wajahat, Assisting counsel.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

<u>ORDER</u> 18.05.2020

Heard.

Reserved for orders.

Records be submitted within a period of two days.

Registry to provide copy of this order to learned appearing counsel

through e-mail services.

(Ali Mohammad Magrey) Judge.

<u>SRINAGAR;</u> <u>18.05.2020</u> "Hamid"